

F.No. J-11017/1/2016-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

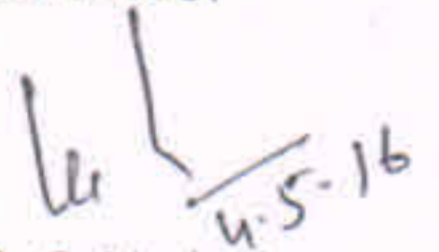
Shastri Bhawan, New Delhi,
dated 04th May, 2016

ORDER

The President is pleased to engage the following advocate as Sr. Panel Counsel for conducting Central Government litigation before Armed Forces Tribunal, Chandigarh Bench as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

AFT Chandigarh Bench Senior Panel Counsel		
Name	Address & Mobile Number	Enrl. No.
Ms. Tunit Walia	#816, Sector 43A, Chandigarh. Mob. 9780000523.	P/2959/2009


2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/2014/Judl. dated 01.10.2015.
3. Hindi version of this order will follow.


(G. S. Yadav)

Joint Secretary & Legal Adviser to the Government of India

Copy to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Dy. JAG, HQ, Western Command, Chandigarh.
3. Sh. Sat Pal Jain, Ld. ASG, Punjab & Haryana High Court, Kothi No. 2224, Sector -15C, Chandigarh.
4. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
5. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
6. NIC cell, Department of Legal Affairs to upload this order on official website.
7. Guard File/Judicial Section with 5 spare copies.
8. Cash (LA) Section with regard to retainerhip fee to CGSC.


(B. S. Sharma)
Superintendent (Legal)